



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP No. 123/2020 in
OA No.2478/2014**

New Delhi, this the 03rd day of September, 2020

(through video conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Ajay Kumar Sinha,
Age 52 years,
S/o Late Shri Ram Pratap Sinha,
Ex employee of NTRO,
R/o H. No. 614A, E Block,
Qutub Vihar, Ph-II,
Post Chawla, New Delhi.

...Petitioner

(By Advocate:Mr. Padma Kr. S.)

Versus

Shri Satish Chandra Jha,
Chairman,
National Technical Research Organisation,
Block No. – III, Old JNU Campus,
New Delhi - 110067.

...Respondent

(By Advocate: Mr. Hanu Bhasker)



O R D E R (ORAL)

Justice L. Narasimha Reddy, Chairman:-

This Contempt Petition is filed alleging that the respondents did not implement the orders of this Tribunal in OA No.2478/2014 dated 15.05.2015. The respondents filed a counter affidavit stating that the order has been complied with and in fact the applicant also got certain amounts. This aspect is not disputed by the learned counsel for the applicant.

2. Accordingly, the CP is closed. In case the applicant is of the view that he is entitled for any further relief, it shall be open for him to pursue the remedies independently.

3. There shall be orders as to costs.

**(Mohd. Jamshed
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

jyoti/rk/ankit/sd